

Ministry from technical angle and recommended for external assistance. However, no external funding agency, such as the World Bank O.E.C.F. etc., have indicated their willingness to finance the project so far.

(b) and (c) Such projects have to be included by the State Government in the Ninth Plan under the State sector. There is no provision for such projects under the Central sector, except for the Accelerated Urban Water Supply Programme (AUWSP) for towns of less than 20,000 population (as per 1991 Census).

(d) Action taken by the Union Government has been indicated in reply to part (a) above.

(e) No definite time can be indicated at present.

(f) and (g) The projects will again be posed to the International Funding Agencies during the 9th Plan.

#### Illegal Structures

3992. SHRIMATI JAYAWANTI NAVINCHANDRA MEHTA : Will the PRIME MINISTER be pleased to state :

(a) whether the Government are aware of the operation of demolition squads in village Jamrudpur adjoining Greater Kailash and partially damaged the illegal structures;

(b) if so, the number of illegal structures booked and demolished recently;

(c) whether any survey of demolished structures has been conducted :

(d) if so, the findings thereof;

(e) whether there has been resurfacing of more illegal structures in the areas which is hampering the widening of Nandi Vidhi road, pending for more than two decades; and

(f) if so, the details thereof and the action taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) Municipal Corporation of Delhi (MCD) has reported that the on-going unauthorised construction has been demolished by it in village Jamrudpur.

(b) Three cases of unauthorised construction have been detected and booked by MCD for action.

(c) MCD has reported that no such survey has been conducted by it.

(d) Does not arise in view of reply to part (c) of the question.

(e) and (f) The information is being collected and will be laid on the Table of the Sabha.

[Translation]

#### Achievement made in TRYSEM

3993. SHRI PAWAN DIWAN : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the details of achievements under TRYSEM in Madhya Pradesh during the Eight Five Year Plan, district-wise;

(b) whether the Government have reviewed this programme;

(c) if so, the details thereof;

(d) whether this programme has not achieved the desired success in Chhattisgarh; and

(e) if so, the reasons therefor and the action taken to strengthen this programme ?

THE MINISTER IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI KINJARAPPU YERRANNAIDU) : (a) The monitoring of TRYSEM programme at the Central level is done State-wise and not district-wise. However, a Statement indicating year wise performance during the Eight Plan in respect of Madhya Pradesh is attached as statement.

(b) and (c) At the instance of this Ministry an Expert Committee was constituted under the Chairmanship of Deputy Governor of Reserve Bank of India to review IRDP and its allied programmes. The Committee has submitted its interim report. With a view to strengthening of training infrastructure in those districts/blocks where no organised training facilities exist, the Committee had recommended setting up of mini-ITIs in 3.4 selected trades. The Committee's recommendation has been accepted.

(d) and (e) Since the Programme is not monitored district wise at the Central level, separate figures for Chhattisgarh are not available. However, the Statement at Annexure shows that the performance of TRYSEM in Madhya Pradesh is satisfactory. Based on the recommendations of the Expert Committee and the Ministry's own experience, many steps have recently been taken to improve the efficacy of the TRYSEM programme. Some of the major steps are; setting up of exclusive TRYSEM training institutes popularly probably known as mini-ITIs, making it incumbent on the DRDAs and the training institutions to complete the formalities of sanction of loans during the training period itself to improve linkage with IRDP, restructuring training programme to meet the requirements of the Corporate and Service sectors which have large potential

for providing employment and development of inbuilt monitoring mechanism in the training institutions etc. on the progress of their trainees towards self/wage employment.

**Statement**

TRYSEM in M.P.

(Rs. in lakh)					
Year	Youth to be trained (in nos.)	Youth trained (in nos.)	Trained youth (in nos.)	Central allocation	Central Release
1	2	3	4	5	6
1992-93	22950	22156	17489	152.22	152.22
1993-94	44096	54111	32442	701.79	701.79
1994-95	30998	30415	15343	433.98	274.83
1995-96	Not Fixed	60107	35733	433.98	505.57
1996-97 (upto Jan. 97)	Not Fixed	27105	13071	433.98	296.90

[English]

**Basic Amenities**

3994. SHRI K.S. RAYADU : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the details of the plan made for providing basic amenities in rural areas of the country; and

(b) the amount allocated/sanctioned for its implementation ?

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI KINJARAPPU YERRANNAIDU) : (a) and (b) The Plan for providing basic amenities in rural areas of the country as identified in a Conference of Chief Ministers held in July, 1996 includes 7 basic minimum services. There are :-

- i. 100% coverage of primary health facilities
- ii. Provision of safe drinking water to all
- iii. Universalisation of primary health
- iv. Public housing assistance to shelterless
- v. Nutritional support to children.
- vi. Connectivity of all unconnected villages and habitations.
- vii. Streamlining the Public Distribution System with a focus on the poor.

The allocation of additional central assistance for Basic

Minimum Services and Slum Development Schemes for 1996-97 is Rs. 2244.48 crores and Rs. 250.01 crores respectively.

**Oil Terminal**

3995. SHRIMATI VASUNDHARA RAJE : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have identified the places for the location of oil terminals during the Ninth Five Year Plan;

(b) if so, the details thereof;

(c) whether any site has been selected for the establishment of oil terminal in Orissa during the plan period; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) : (a) to (d) The consideration of proposals to be included in the IX Plan finally is under progress and not finalised.

**Drinking Water**

3996. SHRI MANIKRAO HODLYA GAVIT : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the details of financial allocation sanctioned by the Union Government to the States where shortage of drinking water has been noticed during 1996-97, State-wise;